# **HIGH COURT OF CHHATTISGARH**

## Data of Commercial Benches (Commercial Appellate Division)

### Month – December 2023

	Form 1  List of cases e-filed during the month												
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e-filing				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)				
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL	NIL	NIL				

			List of cases in w	Form 2 hich e-payment of Court fees wa	as made during the n	nonth			
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)		
1	<del></del>		ARBA 51/2023	The Superintending Engineer Vs. ECI-KEYSTONE (JV)	A.G (Counsel for appellant) Shishir Bhandarkar, Pushkar Bhandarkar, Suyash Shukla, Navin Shukla (Counsel for Respondent)	19/12/2023	08/12/2023 3,000/-		
2	Commercial Court	Raipur	ARBA 53/2023	State of Chhattisgarh Vs. Cube Engitech Construction (P) Limited	A.G. (Counsel for appellant)	20/12/2023	13/12/2023 3,000/-		

	Form 3  List of cases in which Electronic Service of process has taken place during the month												
Sr. No.	Court	District	Case No.	Petitioner Name Vs, Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process						
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)						
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL						

	Form 4  List of total no. of cases randomly allocated during the month											
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. Of cases randomly allocated)						
(1)	(2)	(3)	(4)	(5)	(6)	(7)						
1	High Court	Bilaspur	Hon'ble Shri Justice Goutam Bhaduri, Hon'ble Shri Justice Deepak Kumar Tiwari		ARBA 50/2023							
2	High Court	Bilaspur	Hon'ble Shri Justice Sanjay Agrawal, Hon'ble Shri Justice Radhakishan Agrawal		ARBA 51/2023							
3	High Court	Bilaspur	Hon'ble Shri Justice Sanjay Agrawal, Hon'ble Shri Justice Radhakishan Agrawal		ARBA 53/2023							

ļ	Form 5 List of cases in which Case Management Hearing was held during the month												
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of filing Date of Registration	Date of case management hearing						
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)						
1	High Court	Bilaspur	ARBA 34/2022	1 3	AMAN ANSARI, MEERA ANSARI, (COUNSEL FOR THE APPELLANT) & RAHUL JHA, RAMENDRA KISHORE PRASAD, (COUNSEL FOR THE	19/09/2022	15/12/2023						

					RESPONDENT)		
•'2	High Court	Bilaspur	ARBA 17/2023	M/s Bharat Aluminum Company Limited (Balco) <b>Vs.</b> M/s R.K. Transport Company	D.L. DEWANGAN, RISHABH GARG, SUNDAR LAL SAHU, ANJALI SHARMA, SAMRATH SINGH MARHAS (COUNSEL FOR THE APPELLANT) & ASHISH SURANA, MAYANK CHANDRAKAR, KESHAV DEWANGAN, CHETAN SINGH CHAUHAN, ANAND DADARIYA, NIKHIL PARAKH, (COUNSEL FOR THE RESPONDENT)	09/05/2023	06/12/2023
3	High Court	Bilaspur	ARBA 48/2023		TARENDRA KUMAR JHA, AAMIR KHAN, TAPAN KUMAR CHANDRA, NARAYAN PRASAD THAKUR, BHASKAR JHA, (COUNSEL FOR THE APPELLANT) & ANKIT SINGHAL, VIKAS KUMAR SONI, MEHAL JETHANI, ASHISH MITTAL, ARPIT AGRAWAL, (COUNSEL FOR THE RESPONDENT)	30/11/2023	01/12/2023
4	High Court	Bilaspur	ARBA 50/2023	M/s Howrah Steel and Metal Crafts Pvt. Ltd Vs. Steel Authority Of India Ltd.	RAHUL TAMASKAR, MAYANK GOYAL, (COUNSEL FOR THE APPELLANT) & DR. SAURABH KUMAR PANDE, (COUNSEL FOR THE RESPONDENT)	11/12/2023	13/12/2023

	Form 6 Contested commercial cases disposed during the month													
Sl. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institutio n Mediatio n did not	Date of Decision	Days for dispos al	Nature of Disposal (Contested / Settled)		Number of days for execution of decree from date of decision	Act Section	

							take place (Yes/No)						^
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
	High Court	Bilapsur	ARBA 43/2023	and Steel	MANOJ PARANJPE, SHASHWAT MISHRA, ARPAN VERMA, SHREYANSH AGRAWAL, RISHABH GUPTA, VAISHALI MAHILONG, SHUBHANK TIWARI, ANSHUL TIWARI, BHARAT SHARMA, ANURAG SINGH, (COUNSEL FOR THE APPELLANT) & ARJIT TIWARI (CAVEATOR), SOURABH SAHU, (COUNSEL FOR THE RESPONDENT)	05/10/2023	N.A.	13/12/2023	69 Days	Contested (Dismissed)	N.A.	N.A.	Arbitration Appeal U/S 37 of the Arbitration and Conciliation Act, 1996 Read with Section 13 of the Commercial Courts, Act 2015

	Form 7 Summary of Commercial Cases during the month												
Sr. No.	Court	District	Total number of cases pending on the 1 <sup>St</sup> day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month							
(1)	(2)	(3)	(4)	(5)	(6)	(7)							
1	High Court of C.G.	Bilaspur	81	04	01	84							

### Form 6 (i): Mediation Data on Monthly Basis

	,	List of cases received	for Pre-Institution Me	ediation and Settlement d	uring the month	· · · · · · · · · · · · · · · · · · ·
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai	Total number of applications pending on the 1 <sup>St</sup> day of the month	1 * *			Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Mediation Centre, High Court of Chhattisgarh, Bilaspur	NIL	NIL	NIL	NIL	NIL

## Form 6 (ii): Mediation Data on Quarterly Basis (October to December 2023)

Sr. No.	Name of the Authority No. of application received by Authority Authority Name of Name of Applicant Opposite			· · · · · · · · · · · · · · · · · · ·					No. of application disposed off as per Rule 3(4)	No. of application referred for mediation	No. of application where no settlement	No. of application where parties reached a settlement as per			
			Indivi dual	Corp orate	Indivi dual	Corpor ate	I	II	III	IV	V	and 3(6)		arrived at as per Rule 7(1) (ix)	Rule 7(1)(vii)
(1)	(2)	(3)	(4)	(5)	(6)	(7)			(8)		•	(9)	(10)	(11)	(12)
1.	Registrar (S & A) -cum- In- Charge Mediation	00	00	00	00	00	00	00	00	00	00	00	00	00	00

(K. VINOD KUJUR) REGISTRAR (JUDICIAL)

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